## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 904/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

ICICI Bank Ltd.

V/s.

Bluplast Industries Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

5 Adv. ANTALA ADVOCATE

PARTEEN

## <u>ORDER</u>

## TCP No. 904/I&BP/NCLT/MB/MAH/2017

The Petitioner's Counsel prays some time for fulfilment of filing Forms under Insolvency and Bankruptcy Code, at request of the Counsel, list this matter on 5th July 2017.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)